

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 68

Dated the 2nd July, 2020

No. HCM/1/96/BENCH/ As directed, it is hereby informed to all the learned counsel and concerned parties that filing of cases pertaining to Civil and Criminal matters will be allowed on 4th July, 2020 from 10:30 am to 1: 00 pm for the listing of cases on 6th July, 2020.

By Order etc.

Sd/-

**(W. TONEN MEITEI)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 2nd July, 2020**

No. HCM/1/96/BENCH / 10076-95

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*For kind information and circulation
to the learned members*

W. Tonen Meitei 2-7-2020
(W. TONEN MEITEI)